

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA  
UNSTARRED QUESTION NO. 2707  
TO BE ANSWERED ON 05<sup>TH</sup> AUGUST, 2025  
FUNDS SCHEME TO PM-KISAN

2707. DR. KIRSAN NAMDEO:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the progress made in disbursing of funds under the PM KISAN scheme during FY 2024, State-wise;
- (b) the number of ineligible beneficiaries identified and the amount recovered from them;
- (c) the details and total number of applications received under the scheme in 2024 and the number of applications rejected, State-wise; and
- (d) the timeline fixed for implementing Aadhaar-based verification for all beneficiaries?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to some certain exclusions relating to higher income status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme.

The benefits of the Scheme are released to eligible farmers whose Aadhaar demo authentication is successful and the benefits are released via Aadhaar based payment. The instalment-wise details of the benefits so released in FY 2024-25 is attached at Annexure.

The registration of farmers in the Scheme is an ongoing process and is open to farmers of all States/UTs. The farmers can register themselves through PM-KISAN Portal, PM-KISAN App, and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

Benefits of the PM-KISAN scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they receive the benefits of the scheme along with their due installments, if any.

States/UTs have been mandated to recover any amount transferred to ineligible farmers marked due to higher income groups such as income tax payees, employees of PSUs, State/Central Govt., Constitutional post holders etc. An amount of Rs. 416 Cr. has been recovered from the ineligible beneficiaries so far across the country.

**State-wise, instalment-wise details of beneficiaries under PM-KISAN in FY 2024-25,  
as on 16.07.2025**

#	State	17th Instalment		18th Instalment	
		No. of Beneficiaries	Amount Disbursed (in Cr)	No. of Beneficiaries	Amount Disbursed (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	12,546	2.80	12,832	2.80
2	ANDHRA PRADESH	41,40,576	875.56	41,22,500	836.36
3	ARUNACHAL PRADESH	67,613	18.55	90,473	25.60
4	ASSAM	18,14,353	426.08	18,87,589	403.53
5	BIHAR	76,55,855	1,598.95	75,81,033	1,544.52
6	CHANDIGARH	349	0.08	15	0.00
7	CHHATTISGARH	24,31,803	577.36	25,07,764	570.00
8	DELHI	10,808	2.51	10,829	2.26
9	GOA	6,322	1.36	6,333	1.33
10	GUJARAT	48,45,936	1,084.42	49,12,382	1,038.73
11	HARYANA	15,87,993	362.17	15,99,904	342.29
12	HIMACHAL PRADESH	8,06,658	190.49	8,17,551	171.90
13	JAMMU AND KASHMIR	8,53,719	192.53	8,58,660	182.65
14	JHARKHAND	18,42,854	633.39	19,98,474	546.37
15	KARNATAKA	43,04,824	958.27	43,48,126	941.85
16	KERALA	27,57,444	637.26	28,15,241	597.95
17	LADAKH	18,192	4.05	18,208	3.77
18	LAKSHADWEEP	1,972	0.54	2,198	0.45
19	MADHYA PRADESH	80,80,414	1,679.85	81,37,388	1,682.12
20	MAHARASHTRA	91,43,117	1,940.12	91,43,729	1,888.58
21	MANIPUR	79,198	28.01	85,936	42.79
22	MEGHALAYA	1,30,649	49.02	1,50,413	33.91
23	MIZORAM	99,140	36.82	1,10,998	31.69
24	NAGALAND	1,62,277	49.02	1,71,922	42.84
25	ODISHA	30,58,332	737.89	31,50,684	689.02
26	PUDUCHERRY	8,182	1.73	8,033	1.64
27	PUNJAB	8,40,274	290.56	9,26,150	272.82
28	RAJASTHAN	67,25,793	1,525.71	70,32,147	1,545.17
29	SIKKIM	24,364	6.40	28,146	6.75
30	TAMIL NADU	21,83,435	460.03	21,94,666	455.94
31	TELANGANA	30,98,123	654.69	30,77,516	627.51
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,567	2.56	11,587	2.44
33	TRIPURA	2,25,528	55.50	2,29,366	47.67
34	UTTAR PRADESH	2,14,86,203	4,830.47	2,25,79,663	4,982.65
35	UTTARAKHAND	7,86,763	177.97	7,97,001	168.78
36	WEST BENGAL	44,98,404	964.42	45,03,171	931.55
	<b>Grand Total</b>	<b>9,38,01,580</b>	<b>21,057.13</b>	<b>9,59,28,628</b>	<b>20,666.20</b>

#	State	19th Instalment	
		No. of Beneficiaries	Amount Disbursed (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	13,353	3.18
2	ANDHRA PRADESH	41,59,954	888.05
3	ARUNACHAL PRADESH	94,953	22.63
4	ASSAM	21,23,678	499.03
5	BIHAR	76,13,623	1,609.42
6	CHANDIGARH	2	0.00
7	CHHATTISGARH	26,14,078	622.65
8	DELHI	11,171	2.59
9	GOA	6,387	1.35
10	GUJARAT	52,01,076	1,181.19
11	HARYANA	16,53,741	372.25
12	HIMACHAL PRADESH	8,40,337	193.90
13	JAMMU AND KASHMIR	8,86,357	207.99
14	JHARKHAND	22,58,127	833.17
15	KARNATAKA	44,11,964	942.17
16	KERALA	28,97,701	653.62
17	LADAKH	18,472	3.93
18	LAKSHADWEEP	2,306	0.50
19	MADHYA PRADESH	85,05,361	1,817.28
20	MAHARASHTRA	93,28,286	2,013.51
21	MANIPUR	1,80,263	146.88
22	MEGHALAYA	1,91,642	46.75
23	MIZORAM	1,27,436	48.63
24	NAGALAND	1,87,908	52.22
25	ODISHA	35,14,607	970.37
26	PUDUCHERRY	8,044	1.69
27	PUNJAB	10,58,688	373.04
28	RAJASTHAN	76,19,638	1,804.53
29	SIKKIM	31,612	7.85
30	TAMIL NADU	22,58,779	501.87
31	TELANGANA	31,13,972	655.89
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,806	2.54
33	TRIPURA	2,38,435	52.14
34	UTTAR PRADESH	2,40,64,673	5,781.62
35	UTTARAKHAND	8,27,797	185.06
36	WEST BENGAL	46,09,388	1,001.36
	<b>Grand Total</b>	<b>10,06,85,615</b>	<b>23,500.83</b>

\*\*\*\*\*